

Annexure - 7
 Name of the corporate debtor: MAINFRAME ENERGY SOLUTION PRIVATE LIMITED, Date of commencement of CIRP: 08.01.2021

List of operational creditors (Government dues) (Amount in ₹)

Sl. No	Details of claimant		Details of claim received		Details of claim admitted					Amount of claim under CIRP (Amount in ₹)			Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of claim admitted	Amount of claim under CIRP - Government dues, that may be set-off	Amount of claim under CIRP - verification	Amount of claim not admitted	
1	Excise and Taxation Department, Faridabad Haryana"	Excise and Taxation Department, Faridabad Haryana"	17.06.20	1,81,27,140.00	1,81,27,140.00	Government dues	No	No	No	No	No		
	Total			1,81,27,140.00	1,81,27,140.00								

Praveen